

Services Club at Calcutta, many valuable books, pamphlets etc. in its Library were purchased by the India Office Library of the United Kingdom; and

(b) whether Government was aware of such transaction and whether any effort was made to acquire the books?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Government have no information in the matter. Information, however, is being collected and will be laid on the Table of the House if and when it can be obtained.

(b) No, Sir.

Cultural Institutions

1188. Shri H. N. Mukerjee: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No 415 on the 29th May, 1957 and state:

(a) the amount granted to each of the All-India institutions working in the field of culture referred to therein, during the year 1956-57; and

(b) how much of the said amount was spent by the said institutions during the same period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) A statement is laid on the Table of Lok Sabha [See Appendix IV, annexure No. 52].

Reservation of Posts for Anglo-Indians

1189. Shri Frank Anthony: Will the Minister of Finance be pleased to state:

(a) the number of posts reserved for Anglo-Indians in the Customs Department for the calendar years 1946, 1947, 1950, 1951, 1952, 1953, 1954 and 1956;

(b) the number of Anglo-Indian applicants for the above posts in each of the above years; and

(c) the number of above posts actually filled by Anglo-Indians during the above years?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c). The information is being collected and will be placed on the Table of Lok Sabha as soon as possible.

Gold in India

1190. Shri Morarka: Will the Minister of Finance be pleased to state whether any estimate has been made of the total quantity of gold in the country?

The Deputy Minister of Finance (Shri B. R. Bhagat): No, Sir.

Grants for Housing Schemes for Scheduled Castes and Scheduled Tribes

1191. Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted to Rajasthan State for construction of houses for Scheduled Castes and Scheduled Tribes during 1956-57 and 1957-58 and the respective amounts spent during the said periods so far;

(b) whether the Rajasthan Government have recommended any housing scheme for the Scheduled Castes and Scheduled Tribes for the year 1957-58; and

(c) if so, the details thereof?

The Deputy Minister of the Home Affairs (Shrimati Alva): (a) During 1956-57 an amount of Rs. 3.43 lakhs was allotted to Rajasthan State for construction of houses for Scheduled Castes and Scheduled Tribes. A sum of Rs. 3.09 lakhs has so far been allocated for the same purpose during 1957-58. The information about the amounts spent has been sought from the State Government and will be laid on the Table of Lok Sabha as soon as received.

(b) and (c). Yes, Sir. They propose to construct 335 houses for Scheduled Castes and 510 houses for Scheduled Tribes during 1957-58.